

OFFICE OF THE
REGISTRAR GENERAL
Diary No 2857 Dated 15/12/22
High Court of U.P.
Shimla

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All Communications should be
addressed to the Registrar, Supreme
Court by designation, NOT by name

SUPREME COURT
INDIA
NEW DELHI

PIN-110 001

No.F.6/2022-SC (RC)
Dated: December 12, 2022

From: R.M. Dash,
Consultant (Recruitment Cell)

To: The Registrar General,
High Court of Himachal Pradesh,
Ravenswood, Shimla - 171 001

Subject: Selection of a suitable candidate for one ex-cadre post of Assistant Registrar
(Computer) on deputation basis


Dear Sir/Madam,

I am directed to inform you that in pursuance of direction of the Competent Authority, the Registry of Supreme Court of India invites applications from suitable and eligible serving Officers for filling up of one ex-cadre post of Assistant Registrar (Computer), on deputation basis, in Level 12 of Pay Matrix with initial Basic Pay of Rs. 78,800/- plus allowances as admissible under the rules.

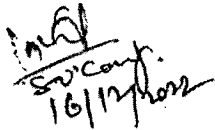
The qualifications, experience, age-limit and other eligibility conditions for the post of Assistant Registrar (Computer) are mentioned in the Circular No. F.6/2022/Tech. Post/ SC (RC) dated 12.12.2022. I am directed to request you to give wide publicity to the Circular in your organization and forward the applications of eligible and interested candidates in prescribed proforma who fulfill the requisite qualification, experience and other eligibility conditions as on 01.12.2022 with their Bio-Data, and certified copies of ACRs for the last five years and vigilance clearance latest by 31.12.2022.

With regards,

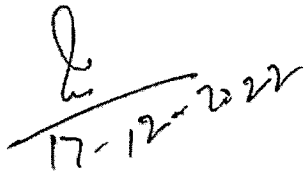
Yours faithfully,

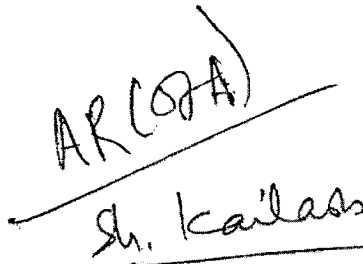

Consultant (Recruitment Cell)

Encl:- As-above


16/12/22


Ld. Regr (E/SH)


17-12-2022


AR (OFA)
Sh. Kailash 19/12/22


19/12/22

SUPREME COURT OF INDIA

**F.6/2022/Tech.Post/SC(RC)
New Delhi, dated December 12, 2022**

CIRCULAR

Applications in the prescribed format are invited from eligible officers under Central Government, State Governments, Universities, recognized Research Institutes, High Courts having the following qualifications and other eligibility conditions as on 1.12.2022 for selection for appointment to one ex-cadre post of Assistant Registrar (Computer) on deputation basis in Level 12 of the Pay Matrix with initial Basic Pay of Rs. 78800/- plus other allowances as admissible under the rules (approximate Gross Salary with HRA – Rs. 141706/- p.m.).

Essential qualification

Master's or Bachelor's degree in Computer Applications or B.E. in Computers or IT or B.Tech in Computers from a recognized University or equivalent.

Experience

Minimum 5 years' experience under the Central/State Govt./Universities/recognized Research Institutes or any High Court: Holding analogous posts on regular basis in the parent cadre/department.

Experience of working in Linux/Unix/Windows Administration with expertise in Web Server, DHCP, DNS Configuration.

Experience of working in client-server and web-based technologies, LAN/WAN Network Administration (CCNA, CCNP Certification preferred).

Experience in Development in C++, Java, Python, PHP, My SQL, database administration, Postgres SQL, Oracle, System Analysis, and Design. Knowledge of all the stage PLC for Software development and open source technology.

Age Requirement

The candidates should be below 56 years as on 01.12.2022

General Information

Eligible candidates shall be called for appearing in an Interview for which no TA/DA will be payable to the candidates.

The period of deputation may initially be fixed for one year.

The applications of Officers working in Central Government, State Governments, Universities, recognized Research Institutes, High Courts may be forwarded in prescribed proforma with their Bio-data and certified copies of ACRs for the last five years and vigilance clearance to the Registrar (Recruitment), Supreme Court of India, Tilak Marg, New Delhi-110001 latest by 31.12.2022. Incomplete applications received without copies of certificates/documents in support of qualification and experience, ACRs and vigilance clearance will not be entertained. The applications received after due date or otherwise incomplete will also not be considered and will stand rejected.

(D.P. Walia)
Registrar (Recruitment)

10. Details of Experience (in chronological order)

S.No.	Name & address of the Employer	Post held	Period				Job description in brief	Pay Level
			From	To	Total Years	Months		

11. Certified that the information furnished above is true to the best of my knowledge & belief. If at any stage, any information is found to be false or incorrect, my application will be liable to be rejected.

Place :

Signature of the candidate

Date :

Name of the candidate